

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

41. MA 4001/2019 in C.P. 710/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

NAME OF THE PARTIES:- Mrs Anita Shinde and others
Vs.
Mega Process Technology Pvt Ltd &
Ors

Section: 59 of Companies Act, 2013

ORDER

MA 4001 of 2019:- Counsel, Avinash R Khanolkar a/w Surekha Yadav appeared for the Applicant and Counsel, Shawn Fernandes appeared for the Respondent no. 2. Counsel appearing for the Applicant seeks more time to file reply in the main Company Petition. Let the same be filed within a period of three weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter on **24.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)